

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.07.2025

<u>NOTICE</u>

Please take notice that the following matter listed in the Court – IV on 04.07.2025 was not taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1041 of 2024 & I.A. No. 3782, 3783, 3784 of 2024 Part Heard	Suraksha Realty Ltd. Vs. Amit Gupta Resolution Professional of Mahavir Roads and Infrastructure Pvt. Ltd. & Anr.	Chitranshul A. Sinha	J. Rajesh Dhrupad Vagahni Jaitegan Singh Khurana- R1

By order of Hon'ble Chairperson -Sd/-Registrar